

(c) whether the Ministry had taken up the matter with the concerned Ministries for allocation of natural gas for implementing its projects and if so, the outcome thereof?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) The natural gas production profile from D-6 Block of KG Basin is as under:

Year	08-09	09-10	10-11	11-12	12-13	13-14	14-15	15-16	16-17	17-18	18-19	19-20
MMSCMD	40	60	60	80	80	80	80	80	80	60	40	20

However, no Sectoral allocation of natural gas, including allocation to Power Sector, has been made by the Ministry of Petroleum & Natural Gas (MOP&NG).

(b) A Based on the installed capacity of gas based stations of 12,554 MW, the current gas requirement, at 90% Plant Load Factor (PLF), is around 62 Million Standard Cubic Meter per Day (MMSCMD) as against the availability of 36 MMSCMD. For the Eleventh Plan (2007-12), the requirement of gas at 90% PLF has been estimated at about 90 MMSCMD. However, depending upon the availability and pricing of gas, the requirement may be about 145 MMSCMD.

(c) Yes, Sir. The Ministry of Power has taken up the matter with MOP&NG. The gas pricing and commercial utilization of gas under the new Exploration Licensing Policy (NELP) is currently under consideration of the Empowered Group of Ministers.

Minority educational institutions

***204. SHRI A. VIJAYARAGHAVAN:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether many States have minority educational institutions;

(b) if so, the number of educational institutions including schools, colleges, professional colleges and self-financing professional colleges of various categories that had applied and have been granted minority status during the last three years, year-wise, category-wise and State-wise.

(c) the total number of students and the students of various minority communities enrolled in above educational institutions during that period, year-wise, category-wise, State-wise and institution-wise; and

(d) the number of the above educational institutions run by minority communities during that period, category-wise, community-wise State-wise and year-wise.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Under Article 30(1) of the Constitution, minorities have the right to establish and administer institutions of their choice. In exercise of this Constitutional right, the minorities in each State have established educational institutions. An educational institution is recognized as a minority educational

institution by the authority of the Central Government or the State Government, under whose jurisdiction such institutions are established. The Central Government has so far recognized three institutions deemed to be universities and one Central University (Aligarh Muslim University) as minority educational institutions. The recognition granted to the Aligarh Muslim University is *sub-judice* in the Supreme Court of India. Information in respect of educational institutions falling under the jurisdiction of States is not maintained centrally. The National Commission for Minority Educational Institutions (NCMEI) is also competent under Sections 12 B and 12C of the (NCMEI) Act, 2004 to decide on the minority status of an educational institution.

(d) According to information from the institutions recognized by the Central Government as minority educational institutions the number of students enrolled is as given below:—

Institution	Year	Total number of students admitted	No. of students belonging to minority communities
1. Jamia Hamdard, New Delhi	2005-06	1179	718
	2006-07	1109	700
	2007-08	1158	780
2. Karunya University, Coimbatore	2005-06	1167	937
	2006-07	1665	1198
	2007-08	1879	1263
3. Allahabad Agriculture Institute, Allahabad	2005-06	2413	370
	2006-07	2568	380
	2007-08	2622	453

Indo-US power agreement

*205. SHRI SANJAY RAUT: Will the Minister of POWER be pleased to state:

(a) whether any agreement in the power sector has been signed during his recent U.S. visit;

(b) if so, to what extent the agreement is likely to help in improving the sagging power situation in the country;

(c) whether any power plants by the American companies are proposed to be set up in the country, as per the agreement; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) No, Sir.

(b) to (d) Do not arise.